

**CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH**

C.P. No. 73/95 IN
O.A. No. 985/94

Shri R. Subramanyam
Union of India & Ors.

V/s

Applicant
Respondents

CORAM : Hon'ble Shri B. S. Hegde, M(J)
Hon'ble Shri P. P. Srivastava, M(A)

TRIBUNAL'S ORDER

Date : 16.6.95

Shri S. N. Pillai, counsel for the applicant.



Issue notice to the Respondents to file reply to
73/95 within two weeks.

List the case on 24.7.95 for orders.

Certified True Copy
Date ..

21/6/95

Section Officer
Central

6/6
Jeli
21/6